

Sidumber Reservoir Project of Gujarat

2494. SHRI KANJIBHAI PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a proposal for environmental clearance of the Sidumber Reservoir Project of Gujarat is pending with the Ministry;

(b) if so, the details thereof; and

(c) the reasons for delay in approval of the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) No, Sir.

(b) and (c) Does not arise in view of the reply to part (a).

Violation of forest Rights Act

2495. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has accused the State Governments of deliberately violating the Forest Rights Act by not notifying critical wildlife habitats;

(b) if so, the details thereof;

(c) whether the land rights to tribals are under threat due to Forest Rights Act; and

(d) if so, the corrective steps Government proposes to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) No, Sir. There has been no instance of accusing the State Government for non compliance.

(c) and (d) Forest Rights Act does not pose any threat to the land rights of the tribals.

National Bureau for Forest Genetics Resources

2496. SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is considering to establish the National Bureau for Forest Genetics Resources to protect the country's forest genetic reserves;

(b) if so, the details thereof, and

(c) the details of measures taken or proposed to be taken for the management of conservation of biological resources in the country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) Proposal to set up a National Bureau of Forest Genetics Resources is in conceptual stage. However, Indian Council of forest Research and Educational has proposed an institutional initiative for Forest Genetic Resources Management network which *inter-alia* envisages seven components, corpus viz. for institutionalization of network at Dehradun and Coimbatore including improvement of infrastructure, furnishing of laboratories, establishment of a seed centre and a field research station to initiate management of conservation of biological resources in the country.

Per capita emission in India

†2497. SHRI SHREEGOPAL VYAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether experts have differences over Government's stance on question of climate change as witnessed in Copenhagen;

(b) whether per capita emission norms are likely to adversely impact some parts of India in the future;

(c) if so, names of the parts and the likely damage; and

(d) the details of plan to tackle the damage?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) Government's stance on the issue of climate change in international fora is governed by a well established procedure and is guided by a coordinated decision-making process in the Government.

(b) The UN Framework Convention on Climate Change is based on the principle of equity and common but differentiated responsibilities and respected capabilities. The concept of per capita emissions is derived from equity that applies equally to all parts, regions and sections of population in the country.

(c) and (d) Does not arise.

†Original notice of the question was received in Hindi.